NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/159/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARTI N. WADHWA

NAME OF THE RESPONDENT(S)

: RAREFIELD ENG PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

· (. C. VISHWANTH

JUMOR Armocate for

Mb. Malonyhi vdyacm

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2. S. PREMRAJ CUMAR

Counsel for Rescondent.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to negotiate with the Petitioner and to file the schedule of payment by the next date of hearing. Put up on **27.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk